

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1447
ANSWERED ON 13.02.2025

SWACHH BHARAT MISSION-GRAMIN YOJANA IN BIHAR

1447. Shri Janardan Singh Sigrwal:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of funds released to Bihar under the Swachh Bharat Mission-Gramin (SBM-G) Yojana during the last five years and the current year, year-wise;
- (b) the total annual budget of the said scheme;
- (c) whether the release of funds to the States for the scheme has been delayed; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) : Centre share funds released to the State of Bihar under Swachh Bharat Mission (Grameen) [SBM(G)] in the last 5 years and the current year is as under:

In Rs Crore

Financial Year	Funds released
2019-20	1867.38
2020-21	88.56
2021-22	128.01
2022-23	711.49
2023-24	700.00
2024-25 (till 10.02.2025)	166.50
Total	3661.94

- (b) : The annual budget allocation (Centre share) for SBM(G) Phase II is as under:

In Rs Crore

Financial Year	Budget allocation
2020-21	6000.00
2021-22	6000.00
2022-23	5000.00
2023-24	7000.00
2024-25	7192.00
Total	31192.00

(c) & (d) : Funds are released to the States under SBM(G) based on their eligibility as per expenditure and unspent balance and on fulfilment of certain conditions viz. timely release of funds from Treasury including proportionate State share and submission of Utilization Certificates and Audit Report, etc., as per the guidelines of SBM(G) and instructions issued by Department of Expenditure (DoE), Ministry of Finance (MoF) from time to time. Accordingly, funds are released to the States under SBM(G) on receipt of requests/proposal from the States and based on their eligibility without any delay. Further, from 2023-24, DoE, MoF has introduced a new module SNA-SPARSH on pilot basis which has been extended for 26 States in current financial year for just-in-time release under Centrally Sponsored Schemes including SBM(G). So far, 13 States have been onboarded this new system under SBM(G) to which funds are released on daily basis as and when the payment files are received from the State Treasury.
